

the State is being collected and the reply will be placed on the Table of the Sabha.

Telephone Directories

*700. SHRI S. C. SAMANTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that letters were addressed to the Hindi-knowing subscribers of Telephone Directories or telephones to the effect that if a reply to the effect that the subscriber needs Hindi Directory is not received he will be supplied with an English one;

(b) the reason why a similar circular was not issued to the effect that if specific demand is not placed for an English Directory only Hindi version will be supplied;

(c) what percentage of subscribers was addressed such letters and out of them what percentage replied; and

(d) whether Government offices will be supplied with English versions only or they will have Hindi versions of the Directory as well?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):
(a) Yes, Sir.

(b) All along, Delhi subscribers were being supplied directories printed in English. This is the first time that Hindi directories are being printed by the Department. As definite information of the requirement of Hindi directories had not been available, it was decided to print 15 p. c. of the total requirements of the directories in Hindi to begin with. The question of issue of circular to the effect that if specific demand is not placed for English directory, only Hindi version will be supplied does not, therefore, arise.

(c) All the subscribers numbering over 60,000 were addressed. Of these 16,799 replied.

(d) Government offices are being treated as any other subscribers by the P&T Department.

Super Bazar in Delhi

*701. SHRI RAM SINGH AYARWAL:
SHRI T. P. SHAH :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) what is the criterion for the selection of Managing Committee of the Super Bazar in Delhi; and

(b) who are the persons nominated on these Managing Committees who have past experience in running such Institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY) : (a) The Members of the nominated Managing Committee represent a cross-section of consumers, and include persons who have experience in administrative, commercial and cooperative fields.

(b) As the Super Bazar in Delhi was the first cooperative consumers' department store set up in this country, members of the Managing Committee were nominated on the basis indicated in reply to Part (a) of the Question.

हड़ताल के कारण डाक तथा तार सेवा को बनाये रखने के लिए होमगार्ड

*702. श्री हुकम चन्द कच्छबाय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सरकार ने 19 सितम्बर, 1968 की हड़ताल के बाद डाक तथा तार सेवा को बनाये रखने के लिए 20 सितम्बर, 1968 से होमगार्ड के कर्मचारियों की सेवाएँ ली थीं;

(ख) यदि हाँ, तो कितने व्यक्तियों की सेवाएँ ली गई थी और उनको प्रति दिन कितनी धनराशि दी गई; और

(ग) उक्त व्यक्तियों पर कुल कितनी धनराशि व्यय की गई और कितने दिनों तक उन की सेवाओं का लाभ उठ या गया ?

संस्व-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इ०कु० गुजराल) : (क) जी हैं। उत्तर प्रदेश, बिहार, पश्चिमी बंगाल, मद्रास, आंध्र प्रदेश, राजस्थान, मध्य प्रदेश और दिल्ली सर्कलों में ऐसा किया गया था। यहाँ तक कि कुछ सर्कलों में उनकी नियुक्ति 20 सितम्बर, 1968 से पहले ही कर दी गई थी।

(ख) तथा (ग). एक विवरण सभा पटल पर रखा जा रहा है, जिसमें उक्त सूचना दी हुई है। [पुस्तकालय में रखा गया। देखिये संघ L T -2672/68]

Second Cotton Textile Wage Board

*703. SHRI GEORGE FERNANDES: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) when the Second Cotton Textile Wage Board was constituted and who are the members thereof;

(b) the time given to the Wage Board to submit its report;

(c) whether the report has been received;

(d) whether the Board has stated the reasons for the inordinate delay in preparing its report; and

(e) steps Government propose to take to expedite the working of all wage boards?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI):

(a) The Second Cotton Textile Wage Board was constituted by the Government of India by their Resolution No. WB-8(14)/63 dated the 12th August, 1964 and has the following composition:—

Chairman:

Shri K. Bhimasankaram.

Independent Members:

(i) Shri Tulsidas S. Jadhav

(ii) Professor M. B. Desai.

Members Representing Employers:

(i) Shri D. C. Kothari

(ii) Shri Surottam P. Hutheesing.

Members Representing Workers:

(i) Shri G. Ramanujam.

(ii) Shri A. N. Buch.

(b) No time limit was fixed.

(c) The report has not yet been received but is expected by the end of this month.

(d) The Board has to deal with complex matters concerning a major industry and to consider the view-points of various interests.

(e) This matter is being considered by a sub-committee constituted by the Standing Labour Committee.

Kharif Crop in the Country

*704. SHRI MADHU LIMAYE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) what has been the condition of kharif crop (including Bhadaï) in different parts of the country this year;

(b) the number of villages affected by drought in different States, State-wise; and

(c) the relief measures undertaken at the official and non-official levels?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). A statement is laid on the Table of the Sabha.

Statement

Broadly, the condition of the kharif crop (including Bhadaï) in different parts of the country is as brought out in the Statement regarding drought conditions laid on the Table of the Sabha on the 18th November, 1968.

According to the latest information available with Government, the number of